

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1574
TO BE ANSWERED ON 10th FEBRUARY, 2023**

KIDNEY PATIENTS

1574. SHRI PRINCE RAJ:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the steps being taken or proposed to be taken to support kidney patients belonging to Middle Class/ Lower Middle Class who are on dialysis;
- (b) whether the Government is considering providing dialysis facilities at Primary Health Center or atleast Sub-Divisional Hospital Level in Districts;
- (c) the number of Dialysis Centre currently operating in Samastipur and Darbhanga district of Bihar;
- (d) whether the Government is considering affordable pricing of medicines for kidney-transplant patients; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) and (b); Ministry of Health and Family Welfare (MoHFW), Government of India launched Pradhan Mantri National Dialysis Program (PMNDP) in 2016-17 ensuring availability of Haemodialysis Services at District Hospitals in the country free of cost to all BPL patients. Under PMNDP, Peritoneal dialysis was introduced in 2019. PMNDP is implemented in total 36 States/UTs in 641 Districts at 1350 centres by deploying 8871 hemo-dialysis machines as on 31 December 2022. A total 17.27 lakh patient availed dialysis services and 188.57 Lakh haemodialysis sessions were held as on 31st December 2022. Government of India is making efforts for covering 100% districts across the states with a dialysis centre under PMNDP, for making dialysis services accessible and closer to the community. MoHFW supports States/UTs in implementation of both hemodialysis and Peritoneal Dialysis services under PMNDP through the annual Programme Implementation Plans (PIP).

(c) There is one dialysis centre in both Samastipur & Dharbhanga District in Bihar, supported under NHM.

(d) and (e); Drugs required for the dialysis patients are available free of cost to all beneficiaries at the District Hospitals under the National Free Drug Services Initiative supported by the MoHFW, Government of India. MoHFW notifies the National List of Essential Medicines (NELM) which is incorporated as the Schedule-1 of the Drugs (Prices Control) Order, 2013 (DPCO 2013). Accordingly, Department of Pharmaceuticals has on 11.11.2022 , notified Revised Schedule-1 of DPCO 2013 on the basis of NELM 2022 which replaced NELM 2015. National Pharmaceutical Pricing Authority (NPPA) under the Department of Pharmaceuticals fixes the ceiling price of the schedules medicines specified in the first schedule of DPCO 2013. All manufacturers of schedules medicines have to sell their products within the ceiling price (plus applicable Good and Services Tax) fixed by NPPA. The formulation under schedules-1 are mentioned according to their therapeutic category. There is no separate therapeutic category for medicines for kidney transplant.
